

F.No. J-11017/21/2017-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 15th February, 2019

ORDER

The President is pleased to engage following Advocates for conducting Central Government litigation (except cases of Railways & Taxation) before the courts, as mentioned in the table below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

Sl.No.	Name of Advocate	Contact details	Enrl. No.
High Court of Patna Central Government Counsel			
1.	Binay Kumar Pandey	Lakshmi Bhawan, Patliputra Colony, Near Alpna Market, Patna-800013 Mob: 9334313640, 7004230166 Email: bkp.adv@gmail.com	805/1998
District & Subordinate Courts, Patna (Bihar) Additional Standing Government Counsel			
2.	Mithilesh Kumar Sinha	Road No. 2A, Sanjay Gandhi Nagar (Kali Mandir Road), Hanuman Nagar, Kankarbagh, Patna-800026 Mob: 9304024660 Tel: 0612-2350515	430/1988
District & Subordinate Courts, Gaya (Bihar) Additional Standing Government Counsel			
3.	Krishna Kant Sharma	A. P. Colony, H. No. 257, PO&PS Rampur, District Gaya, Bihar Mob: 7763806665 Email: advsinghandsingh@gmail.com	3330/1997
4.	Sunil Kumar Sinha	West Murl Hill Road, Near Railway Station, Gaya-823002 Mob: 9431255892, 9472560800 Email: sunilsinha.adv@gmail.com	Enrolled in the year 1980

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 (in respect of Advocate at serial number 1 in the table above) and OM No. 27(11)/99-Judl. dated 24.09.1999 (in respect of Advocates at serial number 2, 3 & 4 in the table above) both read seperately with OM No. & 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(S. R. Mishra)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Sh. S. D. Sanjay, ASGI, Patna High Court, 205, Venkatesh Apartment, Near Land Development Bank, Buddh Marg, Patna-800001 (Bihar).
3. The Registrar, High Court of Patna, Bihar.
4. Shri Anjani Kumar Sharan, Asstt. SGI, Patna High Court, Satguru Sadan, Road No. 13-B, Rajendra Nagar, Patna-800016 (Bihar).
5. All the above four counsel at the addresses mentioned herein above.
6. The Standing Government Counsel at District Patna and District Gaya both in the state of Bihar.
7. One copy of this order has been uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled counsel' for the information of all concerned.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.

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